

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 1

**IA(I.B.C)/ 3571(MB)2024 IN C.P. (IB)/2394(MB)2019**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **15.07.2024**

NAME OF THE PARTIES : **Authum Investment & Infrastructure  
Limited**  
**Vs**  
**RNA Lifestyle Private Limited**

**For Assignee** : Adv. Turab Ali Kazmi & Adv. Hardika Kukreja

**For CD** : Adv. Tanmay Kelkar i/b Adv. Aniruth Purusothaman

**Section 7 of IBC**

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**ORDER**

**IA(I.B.C)/ 3571(MB)2024**

This is an IA for substituting the FC with the Assignee. Counsel for the Assignee submits that another IA has been filed for restoration of original CP, which is yet to be listed. The Counsel for the CD has not received the copy of IA for restoration. In view of the above, **list on 01.08.2024 for further consideration.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

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**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**